

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

1. C.P. 424/241,242,244/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: Anil M Ahuja

v/s.

Marvel Fragrances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242-244 OF COMPANIES ACT,
2013

ORDER

The counsel appearing on behalf of the Petitioner submits that his senior Advocate passed away and he seeks time to make alternate arrangement. Time granted, list this matter on 29.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)